

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2229  
(To be answered on the 3<sup>rd</sup> August 2015)**

**CONCESSION IN AIRFARE**

**2229. SHRIMATI REKHA VERMA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether private airlines provide concession in airfare to cancer patients; and  
(b) if so, the details of concession provided to cancer patients in airfare by private airlines during the last three years and the current year?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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**(a) and (b):- Directorate General of Civil Aviation (DGCA) has not issued any regulation on concession in air fare. Hence, airlines are not required to maintain such information separately and submit to DGCA.**

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